

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 /2010

Dated: 12th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Fashion Suitings (P) LimitedAppellant(s)

Versus

Ajmer Vidyut Vitran Nigam Limited & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan.

Counsel for the Respondent(s) : Mr. Shyam Moorjani

Order

Learned counsel for the Respondent seeks further time to file his reply submissions. Accordingly, he is directed to file his written submissions on or before 24th August, 2011 after serving copy on the other side.

Post the matter for reporting compliance on **26th August, 2011.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ak

